

HARYANA VIDHAN SABHA

AMENDED/ ADDENDUM TO LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON FRIDAY, THE 4TH SEPTEMBER, 2015 AT 2.30 P.M. (SECOND SITTING).

LEGISLATIVE BUSINESS.

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| 1. The Haryana Appropriation (No. 3) Bill, 2015. | A MINISTER | to introduce the Haryana Appropriation (No. 3) Bill;

to move that the Haryana Appropriation (No. 3) Bill be taken into consideration at once;

Also to move that the Bill be passed. |
| 2. The Haryana Police (Amendment) Bill, 2015 | A MINISTER

SHRI KARAN SINGH DALAL,
M.L.A.

A MINISTER | to introduce the Haryana Police (Amendment) Bill;

to move the notice disapproving the Haryana Police (Amendment) Ordinance, 2015 (Ordinance No.1 of 2015).

to move that the Haryana Police (Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed. |
| 3. The Haryana Good Conduct Prisoners (Temporary Release) Amendment Bill, 2015 | A MINISTER | to introduce the Haryana Good Conduct Prisoners (Temporary Release) Amendment Bill;

to move that the Haryana Good Conduct Prisoners (Temporary Release) Amendment Bill be taken into consideration at once;

Also to move that the Bill be passed. |
| 4. The Haryana Registration and Regulation of Societies (Amendment) Bill, 2015 | A MINISTER | to introduce the Haryana Registration and Regulation of Societies (Amendment) Bill;

to move that the Haryana Registration and Regulation of Societies (Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed. |

**CHANDIGARH:
THE 3RD SEPTEMBER, 2015.**

**RAJENDER KUMAR NANDAL,
SECRETARY.**